

1	2	3
(d) Duration of agreement.	8 Years	10 Years
Remarks		They have also obtained a SIA Registration for a capacity of 7.50 lakh nos. per annum.
<b>Streamlining of procedure to get money after maturity of policy</b>		
5131. SHRI K. KUNJAMBU : Will the Minister of FINANCE be pleased to state :		
(a) whether it takes a policy holder of Life Insurance Corporation a long time to get the money after the policy matures;		
(b) if so, the reasons therefor,		
(c) whether Government intend to streamline the procedure in this connection; and		
(d) if so, the details thereof ?		
<p>THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). No, Sir. It would not be correct to say that it takes a long time for a policy holder of Life Insurance Corporation of India to get his maturity claim amount. The delay in payment of maturity claims arises mostly due to non-fulfilment of requirements such as presentation of discharge voucher and policy document by the policy holder. In its endeavour to settle maturity claim on or before the date of maturity LIC has taken several steps, including dispatch of discharge vouchers two months in advance of the date of maturity in respect of policies in full force and four months in respect of paid up policies, sending post-dated cheques fourteen days in advance of the date of maturity if discharge voucher and policy document and other requirements are fulfilled by the policy holder; waiver of age proof if sum</p>		
<p>assured does not exceed Rs. 20,000/- decentralisation of the work of settlement of maturity claims to over 1100 branches all over India and also personal contact of the policy holders and claimants so as to obtain the requirements necessary for settlement of claims.</p>		
<p>R&amp;D for Computer Maintenance Corporation</p>		
5132. CHOWDHRY AKHTAR HASAN : Will the PRIME MINISTER be pleased to state :		
(a) the contribution of Computer Maintenance Corporation in Indianising the computer industry in the country,		
(b) whether Computer Maintenance Corporation has not got any Research and Development departments of its own; and		
(c) if so, the reasons for the same ?		
<p>THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) (a) CMC Limited (Previously known as Computer Maintenance Corporation Limited) has done pioneering work in the field of computers and is setting the trend for the future. Several important projects have been undertaken in the area of : software systems, hardware systems/sub-systems, hardware maintenance, standardisation, local repairs, manufacture of spares and parts, education and training which are of potential contri-</p>		

bution towards indigenisation of the computer industry. Besides, CMC Research and Development has been doing pace-setting development work in the area of artificial intelligence, development of 'C' language, and array processors which are expected to be of importance to the economy in the next decade.

(b) CMC has its own Research and Development Department. Over 200 professionals work in this Department.

(c) Does not arise.

[Translation]

Condition of Children home in  
Delhi

5133. SHRI TEJA SINGH DARDI :  
SHRI BALWANT SINGH  
RAMOOWALIA :

Will the Minister of WELFARE be  
pleased to state :

(a) whether Government are aware that the condition of children homes in Delhi is deplorable;

(b) if so, the steps taken to bring about improvement in their condition;

(c) whether Government propose to make some effective arrangements to carry out inspection of those children homes from time to time; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE  
MINISTRY OF WELFARE (DR.  
RAJENDRA KUMARI BAJPAI) : (a) to  
(c). Some press reports regarding deficiencies in Children's homes have come to notice. The Delhi Administration which is primarily responsible carries out inspections and takes appropriate measures to tone up the running

of the homes and rectify defects that come to notice.

(d) Inspection and monitoring system has been geared up. Joint Director and the Deputy Directors have been assigned the inspections of different campuses.

[English]

Measurement of height of peaks  
by new scientific methods

5134. SHRIMATI KISHORI SINHA :  
Will the PRIME MINISTER be pleased to  
state :

(a) whether the Surveyor-General of India has taken steps to get the correct height of the various peaks in the Indian Sub-continent measured by new scientific methods;

(b) if so, whether this has resulted in the heights of these peaks being revised;

(c) if so, the details thereof;

(d) whether the height of such peaks as Everest, K-2 and Kanchan-junga have also been correctly determined; and

(e) whether K-2 is higher than the Everest as reported in the Statesman dated March 8, 1987 ?

THE MINISTER OF STATE IN THE  
MINISTRY OF SCIENCE AND TECHNO-  
LOGY AND MINISTER OF STATE IN  
THE DEPARTMENTS OF OCEAN  
DEVELOPMENT, ATOMIC ENERGY,  
ELECTRONICS AND SPACE (SHRI K. R.  
NARAYANAN) : (a) to (c). The heights of various important peaks in the Indian Sub-continent were re-determined by Survey of India during 1950s and 1970s by improved conventional techniques. The satellite techniques have not been used so far by Survey of India for determination of heights of peaks. The new and old heights of some of the important peaks are as follows :